

पैदा हो रही है, क्या इस बात को सरकार नहीं समझ रही है ?

SHRI J. S. L. HATHI: The position is that it is yet to be included in the Third Five Year Plan and it will take some time.

SHRIMATI YASHODA REDDY: How long has this scheme been under the consideration of the Central Government?

SHRI J. S. L. HATHI: It was not in the Second Five Year Plan.

DISTRIBUTION OF WATERS OF KRISHNA AND GODAVARI RIVERS

*92. SHRIMATI SEETA YUDHVIR: Will the Minister of IRRIGATION AND POWER be pleased to state the final outcome of the talks held by him with the Governments of Maharashtra, Mysore and Andhra Pradesh on the question of settlement of the dispute with regard to the distribution of the waters of the rivers Krishna and Godavari?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): Discussions have since been held with the Governments of Maharashtra, Mysore and Andhra Pradesh and a decision regarding the further steps in the matter will be taken within the next few days.

श्रीमती सीता युद्धवीर : क्या मंत्री महोदय को यह पता है कि आन्ध्र प्रदेश सरकार ने इन दोनों प्रोजेक्ट्स पर काम शुरू करने के लिए इस साल के बजट में कुछ गुजायश रखी है ?

SHRI J. S. L. HATHI: Which project is she referring to, Sir? The question is whether the Minister will be pleased to state the final outcome of the talks held by him with the Governments of Maharashtra, Mysore and Andhra Pradesh on the question of settlement of the dispute with regard

to the distribution of the waters of the rivers Krishna and Godavari. You will see, Sir, that no project is mentioned. So which project does she mean?

श्रीमती सीता युद्धवीर : १९५१ में बम्बई, मद्रास और मैसूर की रियासतों में जो एग्रीमेंट हुआ था उसकी गत क्या है ?

SHRI J. S. L. HATHI: Really the discussions were held with regard to that very subject.

SHRIMATI YASHODA REDDY: Is it not a fact that the Pochampad project and even Nagarjunasagar itself were in a way based on the agreement reached earlier between the State Governments concerned and now if you revise the decision, it will cause difficulties?

SHRI J. S. L. HATHI: Nagarjunasagar is under execution already. But then the question has arisen between not three, but now, five States because Madhya Pradesh and Orissa also come in with regard to the distribution of the waters of the rivers Krishna and Godavari and therefore that matter is under examination.

SHRI FARIDUL HAQ ANSARI: May I know since how long this matter was under consideration or negotiation?

SHRI J. S. L. HATHI: The matter was taken up, I think, in September 1960 when the conference of the concerned States was held. The Minister of Irrigation and Power tried to bring about a settlement during the discussions but the States could not arrive at any settlement. Subsequently the Minister of Irrigation and Power went to each State and held independent consultations, negotiations and discussions with them, and ultimately we have come to a decision.

SHRIMATI YASHODA REDDY: May I know from the hon. Minister what

were the fresh points which were not then discussed and about which the State Governments are not coming to a unanimous agreement now?

SHRI J. S. L. HATHI: It is not a question of the States coming to a unanimous agreement. It is a question of evolving a formula by which it may be possible to satisfy the needs of all the States.

SHRIMATI YASHODA REDDY: Was it not considered earlier?

SHRI J. S. L. HATHI: No, Sir.

SHRIMATI T. NALLAMUTHU RAMAMURTI: Why can't we bring all the rivers under one Central control considering that the Union is one and water is required all over India?

SHRI J. S. L. HATHI: It is a question of amendment of the Constitution.

SHRI M. P. BHARGAVA: May I know whether there is any proposal for joining the two rivers by a canal and then place the matter for settlement between the various State Governments?

SHRI J. S. L. HATHI: In fact the discussions that we had with the various States individually centered round as to how the supply in the Krishna basin could be augmented and this is one of the ways in which the waters of the Krishna basin could be augmented.

PERIODICALS PUBLISHED BY THE MINISTRY

*93. SHRI NIRANJAN SINGH: Will the Minister of FOOD AND AGRICULTURE be pleased to refer to paragraph 24 on page 47 of the annual report of the Ministry of Food and Agriculture (Dept. of Agriculture) for the year 1960-61 and state:

(a) the present figures of circulation in respect of 'Indian Farming', 'Indian Horticulture' and 'Kheti'; and

(b) the income derived from, and the expenditure incurred on, each of these periodicals?

THE MINISTER OF AGRICULTURE (DR. P. S. DESHMUKH): (a) and (b). A statement giving the information required is placed on the Table of the Sabha.

STATEMENT

Circulation figures and income and expenditure on the journals 'Indian Farming', 'Indian Horticulture' and 'Kheti' during 1960-61.

Name of the Journal	Average circulation per issue during 1960-61	Income during 1960-61	Expen- diture during 1960-61*
		Rs.	Rs.
1. Indian Farming (Monthly, English)	19,720	2,48,252	1,30,200
2. Indian Horticulture (Quarterly, English)	1,556	10,719	17,430
3. Kheti (Monthly, Hindi)	15,558	1,02,252	91,120

*Does not include cost of establishment.